

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2015-16-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,
**The Registrar General,
Orissa High Court,
Cuttack – 753002, Odisha.**

**The Director,
Odisha Judicial Academy,
Cuttack – 14, Odisha.**

Sub.: Regarding nomination of Judicial Officers of the State of Jharkhand for participating in two days “National Seminar” scheduled to be held on 04th – 05th March, 2017 at Cuttack, Odisha.

Ref.: Your letter no. 1072 (25) dated 03.02.2017.
Sir,

Apropos the letter on the subject above, I am directed to inform that the Court has been pleased to nominate following Judicial Officers of the State of Jharkhand for participating in two days “National Seminar” on “Speedy & Fair trial of Sessions Cases, Civil Suits and Cases under the Protection of Childred from Sexual Offences Act, 2012 (POCSO Act) and Writing of Judgments in Civil Suits and Criminal Cases” scheduled to be held on 04th – 05th March, 2016 at Cuttack, Odisha.

1. Sri Ravi Shanker Upadhyay, District & Additional Sessions Judge-I, Bokaro.
2. Sri Rajendra Bahadur Pal, District & Additional Sessions Judge-I, Ramgarh
3. Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad.
4. Sri Rajesh Sinha, Chief Judicial Magistrate, Godda.
5. Sri Sri Debashish Mohapatra, Under Secretary-cum-Deputy Legal Remembrancer, Law (J) Department, Government of Jharkhand, Ranchi

The nominated officers will send their travel itinerary to the Director, Odisha Judicial Academy, Cuttack – 14 through E-mail Id orissajudicialacademy@gmail.com or Fax No. 0671-2365194, Mob. – 9437111399 / Mob. 9439176904.

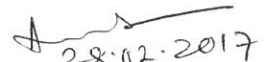
This is for your information and needful

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 942 /Apptt.

Dated Ranchi the 28.2.17

Copy forwarded to the Principal District & Sessions Judge, Dhanbad, Bokaro, Godda & Ramgarh for information and needful / Sri Ravi Shanker Upadhyay, District & Additional Sessions Judge, Bokaro, Sri Rajendra Bahadur Pal, District & Additional Sessions Judge, Ramgarh, Sri Rajeev Ranjan, CJM, Dhanbad, Sri Rajesh Sinha, CJM, Godda & Sri Debashish Mohapatra, Under Secretary-cum-Deputy Legal Remembrancer, Law (J) Department, Govt. of Jharkhand, Ranchi with necessary permission to attend the Seminar / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court’s website.


28.02.2017
Registrar General